

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.848  
**TO BE ANSWERED ON 3<sup>RD</sup> DECEMBER, 2024**

**FINANCIAL ASSISTANCE UNDER SDF**

848 SHRI G.C. CHANDRASHEKHAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is a scheme to provide financial assistance and loans to sugar mills under Sugar Development Fund (SDF);
- (b) if so, the number of sugar mills given financial assistance along with the amount provided, mill-wise;
- (c) the present status of the SDF scheme;
- (d) the amount of cess collected from sugar mills along with the actual amount utilised and the amount left unused under SDF scheme; and
- (e) the fate of balance amount in SDF scheme?

**A N S W E R**  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
**(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)**

(a), (b) & (c): Under Sugar Development Fund Act, 1982, loans were given to sugar mills, inter-alia, for Modernisation Cum Expansion of sugar mill, Cane Development, Bagasse-Based Cogeneration power projects, production of Anhydrous Alcohol or Ethanol/Zero Liquid Discharge (ZLD) plant.

Under the said Scheme, an amount of ₹ 9,005 crores was disbursed to the sugar mills as SDF Loans as per details given below:

S. No.	Type of SDF Loan	Amount Disbursed (in crores)
1.	Modernization	₹ 3,375
2.	Cane Development	₹ 1,074
3.	Co-generation	₹ 3,369
4.	Ethanol/ZLD	₹ 1,187

.....2/-

Sugar Mill wise data of disbursement during the last five years is at Annexure-I.

The scheme for providing financial assistance to the sugar mills has been closed w.e.f. 21.09.2021. However, the SDF loan cases where Administrative Approval had already been issued before closure were considered in the Department. At present, no Administrative Approval is pending for loan disbursement.

(d) & (e): A sugar cess amounting to ₹12,834 crore was collected upto 30.06.2017 (cess was abolished by Central Government on introduction of Central Goods and Services Act, 2017). Out of this, till 31.03.2018, an amount of ₹10,196 crore was transferred to the Sugar Development Fund and was utilised for implementation of various schemes under SDF Act, 1982 and SDF Rules, 1983. The balance in cess account was transferred to the Consolidated Fund of India. Since 2018-19, the expenditure under the Scheme was met through normal budgetary provision.

\*\*\*\*\*

**ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PART (a), (b) & (c) OF THE UNSTARRED QUESTION NO. 848 DUE FOR ANSWER ON 03.12.2024 IN THE RAJYA SABHA REGARDING FINANCIAL ASSISTANCE UNDER SDF

**Detail of Sugar Mills that were given financial assistance during the year 2019-20**

S.No.	Name of the Sugar Mill	Type of Loan	Amount Disbursed
1.	M/s Raosaheb dada Pawar Ghodganga SSK Ltd., Raosahebnagar, Nhavare, Tal-Shirur, Dist. Pune, Maharashtra (Formerly known as M/s Ghodganga SSK Ltd., Raosahebnagar, Nhavare, Tal-Shirur, Dist. Pune, Maharashtra	Co-Generation	₹ 9,59,21,208
2.	M/s Sahakar Maharshee Shivajirao Narayan rao Nagawade Sahakari Sakhar Karkhana Limited (Formerly known as The Shrigonda SahakariSakhar Karkhana Ltd.), At Shrigonda Factory, Post Shrigonda Sakhar Karkhana, Taluka Shrigonda, District Ahmednagar, Maharashtra	Co-Generation	₹ 11,83,62,000
3.	M/s Shri Bhima Shankar Sahakari Sakkare Karkhane Niyamit, Marguar-589204, TQ-Indi, Distt-Vijaypur, Karnataka.	Co-Generation	₹ 8,93,51,000
4.	M/s The Bhogpur Co-op. Sugar Mills Ltd., Bhogpur-144201, Distt- Jalandhar, Punjab	Modernisation	₹ 5,05,50,000
5.	M/s The Bhogpur Co-op. Sugar Mills Ltd., Bhogpur-144201, Distt- Jalandhar, Punjab	Co-Generation	₹ 5,14,46,000
6.	M/s DCM Shriram Industries Ltd. (DCMSIL), Daurala, Meerut, Uttar Pradesh.	Modernisation	₹ 4,94,50,000
7.	M/s Shri Balaji Sugar & Chemicals Private Ltd., Village: Yeregal, Taluka - Muddebihal, Dist: Bijapur, Karnataka	Co-Generation	₹ 8,08,11,000
8.	M/s Dhampur Sugar Mills Limited, Unit-Asmoli, Post Asmoli, Dist. Sambhal, Uttar Pradesh	Ethanol/ZLD	₹ 4,71,44,500
9.	M/s L.H. Sugar Factories Ltd., Civil Lines, Pilibhit, Uttar Pradesh	Ethanol/ZLD	₹ 13,27,04,000
10.	M/s Athani Sugars Ltd., Shahuwadi Unit (lessee of Udaysingrao Gaikwad SSK Ltd.) Sonawade - Bambawade, Tal. Shahuwadi, Dist. Kolhapur, Maharashtra - 416213	Ethanol/ZLD	₹ 37,82,08,000
11.	M/s Siddhi Sugar and Allied Industries Ltd., Maheshnagar, Ujana, Tq. Mhmedpur, Dist. Latur, Maharashtra	Ethanol/ZLD	₹ 4,19,43,500
12.	M/s Bhalkeshwar Sugars Ltd., Bajolga, Tal-Bhalki, DistBidar, Karnataka	Ethanol/ZLD	₹ 34,12,98,000
13.	M/s Siddhi Sugar and Allied Industries Ltd. Maheshnagar, Ujana,Tq.-Ahmedpur,Dist.-Latur, Maharashtra	Ethanol/ZLD	₹ 98,36,500
14.	M/s Dhampur Sugar Mills Limited, Unit-Dhampur, Moradabad Road, Distt. Bijnor, Uttar Pradesh-246761	Ethanol/ZLD	₹ 15,35,82,800
15.	M/s Shri Sai Priya Sugars Limited, Hippargi-Mygur, Vishal Nagar, Hippargi-Alabal Road, Tq.-Jamkhandi, Dist. Bagalkot- 587311, Karnataka	Ethanol/ZLD	₹ 24,52,82,700
<b>Total</b>			<b>₹ 1,88,58,91,208</b>

....2/-

**Detail of Sugar Mills that were given financial assistance during the year 2020-21**

S. No.	Name of the Sugar Mill	Type of Loan	Amount Disbursed
1.	M/s The Bhogpur Co-op. Sugar Mills Ltd., Bhogpur-144201, Distt- Jalandhar, Punjab	Modernisation	₹ 3,75,72,000
2.	M/s Shri Sai Priya Sugars Limited, Hippargi-Mygur, Vishal Nagar, Hippargi-Alabal Road, Tq.-Jamkhandi, Dist. Bagalkot-587311, Karnataka	Ethanol/ZLD	₹ 25,00,00,000
3.	M/S MRN Cane Power (India) Ltd., at Kallapur (SK) Khanpur -547155 Tq- Badami, Distt- BagalKot, Karnataka	Co-generation	₹ 21,49,08,000
4.	M/S Mylar Sugar Ltd.,(MSL) At Beerabbi Village, Hoovina Hadagali Taluka, Bellary Distt., Karnataka	Co-generation	₹ 7,11,17,000
5.	M/s Bhalkeshwar Sugars Ltd., Basaveshwar Chowk, near I.B. Bhalki-585328, Tq. Bhalki, Dist. Bidar, Karnataka	Modernisation	₹ 6,24,28,000
6.	M/s Shri Sai Priya Sugars Limited, Hippargi-Mygur, Vishal Nagar, Hippargi-Alabal Road, Tq.-Jamkhandi, Dist. Bagalkot-587311, Karnataka	Ethanol/ZLD	₹ 4,06,08,300
7.	M/s Bhogpur Co-op Sugar Mills Ltd., Bhogpur, Jalandhar, Punjab	Co-generation	₹ 4,57,10,000
8.	M/s Bhogpur Co-op Sugar Mills Ltd., Bhogpur, Jalandhar, Punjab	Co-generation	₹ 57,36,000
9.	M/s Dwarkadhish Sakhar Karkhana Ltd., At Sheware, Tal.-Satana, Dist.- Nashik, Maharashtra.	Ethanol/ZLD	₹ 9,00,00,000
10.	M/s Sadashivrao Mandlik Kagal Taluka SSK Ltd., Sadashivnagar, Hamidwada-Kaulage, Tal.-Kagal, Dist.- Kolhapur, Maharashtra	Ethanol/ZLD	₹ 9,00,30,000
11.	M/s The Bhogpur Co-op. Sugar Mills Ltd., Bhogpur-144201, Distt- Jalandhar, Punjab	Modernisation	₹ 8,81,21,000
12.	M/s Nandi Sahakari Sakkare Karkhana Niyamit, Krishnanagar, Post Hosur,,Teh. & Distt. Nijapur, Karnataka	Co-generation	₹ 18,26,13,000
13.	M/s Nandi Sahakari Sakkare Karkhana Niyamit, Krishnanagar, Post Hosur,,Teh. & Distt. Nijapur, Karnataka	Co-generation	₹ 9,58,19,500
14.	M/s Harsha Sugar Ltd. at Village-Savadatti, Taluk-Savadatti, Distt- Belgum, Karnataka	Co-generation	₹ 9,16,80,500
15.	M/s Harsha Sugar Ltd. at Village-Savadatti, Taluk-Savadatti, Distt- Belgum, Karnataka	Co-generation	₹ 1,80,32,700
16.	M/s Dwarkadhish Sakhar Karkhana Ltd., At Sheware, Tal.-Satana, Dist.- Nashik, Maharashtra.	Ethanol/ZLD	₹ 2,93,61,700
17.	M/s Bhalkeshwar Sugars Ltd., Basaveshwar Chowk, near I.B. Bhalki-585328, Tq. Bhalki, Dist. Bidar, Karnataka	Modernisation	₹ 1,18,79,000
18.	M/s Dwarkadhish Sakhar Karkhana Ltd., At Sheware, Tal.-Satana, Dist.- Nashik, Maharashtra.	Ethanol/ZLD	₹ 1,96,84,300
<b>Total</b>			<b>₹ 1,44,53,01,000</b>

...3/-

**Detail of Sugar Mills that were given financial assistance during the year 2021-22**

S.No.	Name of the Sugar Mill	Type of Loan	Amount Disbursed
1.	M/s Sadashirao Mandlik Kagal Taluka SSK Ltd., Sadashivnagar, Hamidwada-Kaulage, Tal.-Kagal, Dist.-Kolhapur, Maharashtra - 416235	Ethanol/ ZLD	₹ 9,00,29,600
2.	M/s Bannari Amman Sugars Ltd, Alaganchi village, Nanjangud taluk, District Mysore, Karnataka	Ethanol/ ZLD	₹ 14,99,70,400
3.	M/s Bannari Amman Sugars Ltd, Alaganchi village, Nanjangud taluk, District Mysore, Karnataka	Ethanol/ ZLD	₹ 31,01,79,600
4.	M/s Nandi Sahakari Sakkare Karkhana Niyamit, Krishnanagar, Post Hosur, Teh. & Distt. Nijapur, Karnataka	Co-generation	* ₹ 13,98,20,400
5.	M/s Nandi Sahakari Sakkare Karkhana Niyamit, Krishnanagar, Post Hosur, Teh. & Distt. Nijapur, Karnataka	Co-generation	* ₹ 13,86,12,100
6.	M/s Shree Narmada Khand Udyog Sahakari Mandli Ltd., Dharikheda, P.O. Timbi, Ta. Rajpipla (Nandod), Dist. – Narmada, Gujarat	Ethanol/ ZLD	* ₹ 15,90,08,000
7.	M/s Karmyogi Ankushrao Tope Samarth Sahakari Sakhar Karkhana Ltd. Post Ankushnagar, Taluka Ambad, District Jalna, Maharashtra	Ethanol/ ZLD	* ₹ 22,33,79,900
<b>Total</b>			<b>₹ 1,21,10,00,000</b>

\* The Administrative Approval has been issued before 21.09.2021 i.e. before the closure of the SDF loan schemes.

**Detail of Sugar Mills that were given financial assistance during the year 2022-23**

S.No.	Name of the Sugar Mill	Type of Loan	Amount Disbursed
1.	M/s. DCM Shriram Limited, Hariawan, Hardoi, U.P.	Co-generation	* ₹ 36,31,37,000
2.	M/s. Khatav Man Taluka Agro Processing Pvt. Ltd., Satara, Maharashtra	Co-generation	* ₹ 4,25,00,000
3.	M/s. Karmyogi Ankushrao Samarth SSK Ltd., Jalana, Maharashtra	Ethanol	* ₹ 45,96,100
<b>Total</b>			<b>₹ 41,02,33,100</b>

\* The Administrative Approval has been issued before 21.09.2021 i.e. before the closure of the SDF loan schemes.

**Detail of Sugar Mills that were given financial assistance during the year 2023-24**

NIL

\*\*\*\*\*